

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of April, 2025.

State: Assam

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Cachar	1	-	-	1
2	Lakhimpur	4	-	-	4
3	Hailakandi	1	-	-	1
4	Barpeta	2	-	-	2
5	Morigaon	2	-	-	2
6	Dhubri	5	-	-	5
7	Jorhat	2	-	-	2
8	Kamrup(M)	33	-	-	33
9	Sribhumi	3	-	-	3
10	Kamrup	1	-	-	1
11	Nagaon	4	-	-	4
12	Golaghat	1	-	-	1
13	South Salmara	1	-	-	1
14	Dibrugarh	5	1	-	6
15	Hojai	1	-	-	1
16	Kokrajhar	3	-	-	3
17	Dhemaji	1	-	-	1
	Total	70	1	0	71

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Papumpare	4	-	-	4
2	East Kameng	1	-	-	1
3	West Siang	1	-	-	1
4	Changlang	2	-	1	1
5	Namsai	1	-	-	1
6	Siang	1	-	-	1
	Total	10	-	1	9

N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram

Details of Criminal Pending Cases of Sitting/Former MPs/MLAs

State: Assam

Sl.No	Case Nos.	Year of Filing	Stage of proceedings	District
1	GR 1118/09	2009	Necessary Order	Cachar
2	Spl. (Vig) 5/2012	2012	Evidence	Lakhimpur
3	Spl. (Vig) 6/2012	2012	Appearance	Lakhimpur
4	SC 6/2021	2021	Evidence	Lakhimpur
5	SC 814/2013	2013	Submissions of prosecution Sanction order	Lakhimpur
6	PRC 781/2023	2023	Commit	Hailakandi
7	PRC-900/2022	2022	Necessary Order. (The Hon'ble Gauhati High Court has suspended the further proceeding of this case till returnable date)	Barpeta
8	PRC 2494/2023	2023	Prosecution Evidence	Barpeta
9	CR 386/18	2018	Prosecution Witness	Morigaon
10	PRC 1673/19	2023	Appearance	Morigaon
11	CR 1732/21	2021	Appearance	Dhubri
12	CR 1887/21	2021	Appearance	Dhubri
13	CR-1688/21	2021	Appearance	Dhubri
14	PRC 1035/24	2024	Appearance	Dhubri
15	PRC 951/24	2024	Appearance	Dhubri

16	PRC 596/20	2020	Stayed by the Hon'ble Gauhati High Court, vide order dated 18/02/2021, passed in connection with Crl. Pet. 74/2021	Jorhat
17	PRC 1286/21	2021	Evidence	Jorhat
18	Sess.Spl.(LG)17/2014	2014	Evidence	Kamrup(M)
19	Sess. Case 203/2015	2015	Evidence	Kamrup(M)
20	Sess. Case 355/2018	2018	Evidence	Kamrup(M)
21	Sess. Case 93/2018	2018	Evidence	Kamrup(M)
22	Sess. Case 94/2018	2018	Evidence	Kamrup(M)
23	Sess. Case152/2022	2022	Consideration of Charge	Kamrup(M)
24	GR 3629/2015	2015	Evidence	Kamrup(M)
25	GR 6166/2015	2015	Appearance	Kamrup(M)
26	GR 5705/2011	2011	Appearance	Kamrup(M)
27	GR 687/2014	2014	Evidence	Kamrup(M)
28	GR 5664/2011	2011	Appearance	Kamrup(M)
29	GR 7220/2015	2015	Evidence	Kamrup(M)
30	GR 12111/2013	2013	Evidence	Kamrup(M)
31	GR 1729/2014	2014	Evidence	Kamrup(M)
32	CR 3157/2016	2016	Evidence	Kamrup(M)
33	CR 3618/2019	2019	Evidence	Kamrup(M)
34	CR 1688/2016	2016	Appearance	Kamrup(M)
35	CR 596/2018	2018	Hearing	Kamrup(M)
36	CR 3818/2017	2017	Report	Kamrup(M)
37	CR 4651/2019	2019	Appearance	Kamrup(M)
38	CR 4652/2019	2019	Appearance	Kamrup(M)
39	CR 3083/2019	2019	Evidence	Kamrup(M)
40	CR 3084/2019	2019	Cross	Kamrup(M)
41	CR 2817/2022	2022	Appearance	Kamrup(M)
42	CR 5001/2022	2022	Hearing	Kamrup(M)
43	PRC 1174/2023	2023	Copy	Kamrup(M)
44	CR 1397/2017	2017	Evidence	Kamrup(M)
45	CR 2075/2020	2020	Cross	Kamrup(M)
46	CR 1288/2021	2021	Cross	Kamrup(M)
47	CR 1697/2021	2021	Cross	Kamrup(M)
48	CR 3242/2014	2014	N.O.	Kamrup(M)
49	CR 3193/2016	2016	Stayed by the Hon'ble Gauhati High Court (Crl.Pet.No. 374/2019)	Kamrup(M)
50	CR 559/2016	2016	Stayed by the Hon'ble Gauhati High Court	Kamrup(M)

51	GR 2640/2018 (PRC 1413/2018)	2018	Stayed by the Hon'ble Gauhati High Court	Sribhumi
52	CR 1202/2017	2017	Stayed	Sribhumi
53	CR 1220/2023	2023	Necessary Order	Sribhumi
54	CR 81/2022	2022	Submitting Documents	Kamrup
55	CR 2981/2008	2008	Appearance	Nagaon
56	CR 2982/2008	2008	Appearance	Nagaon
57	PRC-282/2017	2017	Evidence	Nagaon
58	PRC-181/2022	2022	Evidence	Nagaon
59	PRC 51/2024	2024	Evidence	Golaghat
60	CR 164/2019	2019	Evidence	South Salmara
61	Sess. Case 65/2024	2024	Evidence of P.Ws	Dibrugarh
62	Sess. Case 66/2024	2024	C.C	Dibrugarh
63	Sess. Case 95/2003	2003	Evidence	Dibrugarh
64	PRC 423/2023	2023	Appearance	Dibrugarh
65	PRC 2138/2022	2022	Appearance	Dibrugarh
66	GR-3117/2017	2017	Prosecution Sanction Letter	Dibrugarh
67	NI-09/2023	2023	Appearance	Hojai
68	PRC 16/2023	2023	Evidence	Kokrajhar
69	C.R. 40/2024	2024	Stayed by the Hon'ble Gauhati High Court	Kokrajhar
70	PRC 105/2024	2024	Evidence	Kokrajhar
71	GR-235/2010	2010	Defence Witness	Dhemaji

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	Case No	Year of Filing	Stage of proceedings	District
1	GR 81/2022	2022	Prosecution evidence	East Kameng
2	BDW PS case No.15/96	1996	Evidence	Papumpare
3	Session case 18/2024	2023	Appearance	Papumpare
4	DMK 31/05	2005	Evidence	Papumpare
5	BJN PS Case No. 10/05	2005	Appearance	Papumpare
6	GR No. 10/24	2024	PWS	West Siang
7	GR No. 109/19	2019	Appearance	Changlang
8	GR No. 54/24	2024	Appearance	Namsai
9	GR No. 07/24	2024	Evidence	Siang